

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3510

ANSWERED ON:04.08.2014

IMPLEMENTATION OF WAGI BOARD REPORT

Raghavan Shri M. K.;Rathwa Shri Ramsinh Patalyabhai

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Wage Board report for media Industry has recommended a steep rise in the salary structure for the employees in the media industry;
- (b) if so, whether the recommendations of the Wage Board for journalists and non-journalists have been implemented;
- (c) if not, the details of States and Institutions that have not complied and the action being taken to implement the same;
- (d) whether the Union Government proposes to help the States/Institutions to tide over the immediate financial burden due to the implementation of the recommendations of the Wage Board; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): No, Madam.

(b) & (c): The Central Government fixes and revises rates of wages for working Journalists and non-Journalists, newspaper employees through constitution of Wage Boards under Section 9 and Section 13C of the Workmen's Compensation and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

The recommendations of last such Wage Boards for Journalists and non-Journalists were notified by the Central Government on 11.11.2011 under Section 12 of the Act, subject to the decision of the Hon'ble Supreme Court in Writ Petition (C) No. 5146 of 2011 in the matter of ABP Pvt. Ltd. and another versus the Union of India and others. The Hon'ble Apex Court by its Order dated 7.2.2014 has upheld the recommendations of the Wage Boards. Accordingly, the State Governments and UT Administrations have been requested to implement the recommendations.

(d) & (e): No, Madam. The implementation of the recommendations of the Wage Boards does not involve any expenditure on the part of the State Governments/UT Administrations.